

**GOVERNMENT OF INDIA
URBAN EMPLOYMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4089
ANSWERED ON:20.12.2005
REHABILITATION OF MANUAL SCAVENGERS
Pathak Shri Brajesh

Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) the details of funds released under `Rashtriya Safai Karamchari Mukti Evam Punarwas Yojana` alongwith achievements during the last three years and current year, State-wise as on date;
- (b) whether other States including Uttar Pradesh have spent these funds under other heads;
- (c) if so, the details thereof alongwith the reasons therefor, State-wise;
- (d) whether the Rashtriya Safai Karamchari Aayog has issued guidelines to States for timely spending of funds under the heads for which it was meant;
- (e) if so, the details thereof as on date; and
- (f) the details of States adhering and not adhering to the guidelines of Rashtriya Safai Karamchari Aayog?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN EMPLOYMENT & POVERTY ALLEVIATION (KUMARISELJA)

(a): Ministry of Urban Employment and Poverty Alleviation is implementing the National Scheme for Liberation and Rehabilitation of Scavengers and their dependents (NSLRS). The details of funds released under NSLRS and achievements during the last three years State-wise as on date is at Annexure-I and Annexure-II respectively.

(b): As per the information furnished by State Government of Uttar Pradesh, they have not spent these funds under other heads.

(c): Does not arise.

(d)to(f): The Rashtriya Safai Karamchari Aayog has informed that as per the National Commission for Safai Karamchari Act 1993, the mandate of the Commission is to monitor the implementation of programmes and schemes relating to the social and economic rehabilitation of Safai Karamcharis and scavengers.

ANNEXURE-I

ANNEXURES REFERRED TO IN REPLY TO LOK SABHA USQ NO. 4089 FOR 20.12.2005.

STATEMENT SHOWING STATE WISE CENTRAL ASSISTANCE RELEASED UNDER THE NATIONAL SCHEME OF LIBERATION AND REHABILITATION OF SCAVENGERS AND THEIR DEPENDENTS (NSLRS).

(Rs. in Crores)

Year:- 2002-2003

Name of the State/UT	Central Assistance Released
Andhra Pradesh	29.67
Himachal Pradesh	2.40
Karnataka	8.88

Total 40.95

Year:- 2003-2004

Assam	1.63
Gujarat	3.74
Himachal Pradesh	3.09
Madhya Pradesh	1.25
Orissa	2.85
Uttar Pradesh	5.37
West Bengal	1.60
Chhattishgarh	1.89
Total	21.41

Year:- 2004-2005

Karnataka	12.19
Madhya Pradesh	1.37
Total	13.56

Note:- No funds have been allocated in the Budget Estimate (BE) for the financial year 2005-06 under the scheme.

ANNEXURE-II

STATEMENT SHOWING STATE WISE BENEFICIARIES COVERED UNDER THE NATIONAL SCHEME OF LIBERATION AND REHABILITATION OF SCAVENGERS AND THEIR DEPENDENTS (NSLRS).

Year:- 2002-03

Beneficiaries Assisted for

Name of The State	Training	Rehabilitation
Assam	855	300
Gujarat	Nil	1451
Haryana	48	153
Himachal Pradesh	807	377
Karnataka	678	1809
Kerala	Nil	14
Madhya Pradesh	1494	5118
Maharashtra	1994	752
Orissa	250	1049
Tamil Nadu	661	NA
Uttar Pradesh	Nil	834
West Bengal	359	207
Chhattisgarh	Nil	256
TOTAL	7146	12320

Year:- 2003-2004

Beneficiaries Assisted for

Name of The State	Training	Rehabilitation
Andhra Pradesh	660	3243
Gujarat	0	844
Himachal Pradesh	591	518
Karnataka	355	5780
Madhya Pradesh	1010	5149
Rajasthan	0	624
Tamil Nadu	33	13
TOTAL	2649	16171

:- As reported by the State Governments.

Note:-

(i) For the year 2004-05 no information furnished by the States.